

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 126 of 2011 & I.A. No. 204 of 2011

Dated: 2nd April, 2012

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member
Hon'ble Mr. V. J. Talwar, Technical Member**

In the matter of:

**M/s. Vengiri Power Generation Ltd. ... Appellant (s)
Versus**

**Andhra Pradesh Electricity Regulatory
Commission & Ors. ... Respondent (s)**

Counsel for the Appellant (s) : Mr. Gopal Jain & Mr. Kailash Mishra

**Counsel for the Respondent (s) : Mr. K.V. Mohan &
Mr. K.V. Balakrishnan**

ORDER

On the prayer of learned counsel for the appellant, matter is adjourned to **23rd**
April, 2012 for hearing.

**(V.J. Talwar)
Technical Member**

**(P.S. Datta)
Judicial Member**

Ss/sm